

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.146 of 1997

Tuesday this the 28th day of January, 1997.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

C.P. Varghese,
Postal Assistant,
Mannuthy residing at
Chittilappilly House, PO. Kannara,
Pattikad, Trichur. Applicant

(By Advocate Mr. P. Ramakrishnan)

Vs.

1. Senior Superintendent of Post
offices, Trichur Division,
Trichur. Respondent

(By Advocate Mr. MA Shefik for Shri TPM Ibrahim Khan)

The application having been heard on 28.1.1997,
the Tribunal on the same day delivered the following:

O R D E R

A.V. HARIDASAN, VICE CHAIRMAN

The applicant presently posted as Postal
Assistant, Mannuthy Post Office is aggrieved by order
dated 15.1.97 by which he has been transferred and
posted as Sub Post Master, Arimpur. It is to be
noted that Arimpur and Mannuthy are in the same
district and the distance between these two stations
even according to the applicant's counsel is eighteen
Kilometers. The applicant has alleged that another
person by name Sreedharan transferred to this station
got the order cancelled and that in the case of the

contd.....

M

applicant a discriminatory attitude is adopted and his request for retention at Mannuthy is not being considered favourably. Therefore he has filed this application for getting the impugned order quashed.

2. Transfer is a routine administrative matter in which judicial intervention is not ordinarily justified unless the order of transfer amounts to a colourable exercise of power or is motivated by malafides. We have no reason to infer from what is stated in this application that there is any malafides in the minds of the transferring authority in transferring the applicant. Obviously we do not find any justification for judicial intervention. The application is therefore rejected under Section 19(3) of the Administrative Tribunals Act. No order as to costs.

Dated the 28th day of January, 1997.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

ks.